

**GOVERNMENT OF INDIA
SMALL SCALE INDUSTRIES AND RURAL AND AGRO INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:4111
ANSWERED ON:19.04.2000
SSI IN ORISSA
HEMA GAMANG;RAVINDRA KUMAR PANDEY

Will the Minister of SMALL SCALE INDUSTRIES AND RURAL AND AGRO INDUSTRIES be pleased to state:

- (a) the existing norms in setting up small Scale/Agro Rural Industries in various States in the country;
- (b) the number of small scale and Agro Rural Industries in Orissa and Bihar;
- (c) whether the Government have reviewed the performance of these industries in Orissa and Bihar and also other Centrally Sponsored Schemes;
- (d) if so, the outcome thereof; and
- (e) the Schemes launched for the welfare of tribals in Orissa and Bihar during 2000-2001?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SMALL SCALE INDUSTRIES AND AGRO RURAL INDUSTRIES (SMT. VASUNDHARA RAJE)

- (a) Small Scale Industries are set up within the prescribed investment ceiling in plant and machinery which is currently Rs. 1 Crore. For the Khadi and Village Industries units should be set up in the rural areas where population does not exceed 20,000. In addition, these industries have to abide by other prevailing rules and regulations of the concerned State Governments and local authorities.
- (b) The number of registered small scale units upto 31st March, 1999, was 18,762 (estimated) in Orissa and in Bihar it was 1,17,573 (Provisional). The number of registered KVI institutions in Orissa as on 31.3.1999 was 77 employing 1.98 lakh persons and in Bihar 86 employing 3.80 lakhs persons.
- (c) & (d) Review of policies and programmes and Centrally Sponsored Schemes in all States, including Orissa and Bihar, is a continuous process and necessary modifications in the schemes, if required, are brought out accordingly from time to time.
- (e) The information is being collected from the State Governments and will be laid on the table of the House.